

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:804
ANSWERED ON:27.07.2000
APPOINTMENT OF CASUAL LABOURERS IN BHARATPUR ARMY DEPOT
M. CHINNASAMY

Will the Minister of DEFENCE be pleased to state:

- (a) the number of casual labourers appointed in Bharatpur Ammunition Depot in the recent past;
- (b) whether necessary orders for appointing them were obtained from competent authority;
- (c) if not, the reasons therefor;
- (d) whether the necessary police verification was also not conducted in respect of these casual labourers;
- (e) if so, the reasons therefor and whether any responsibility fixed for such lapses;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) 50 casual labourers were appointed from 20 October 1999 to 16 January 2000 in Bharatpur Ammunition Depot.
- (b) Yes, Sir.
- (c) In view of (b) above, Question does not arise.
- (d) to (g): Employment of casual labourers is made only for specific jobs for short duration for which there is no policy of police verification. Their employment is discontinued after completion of the specific work. As such, there is no question of fixing any responsibility for not getting police verification of the casual labourers. The work of casual labourers is supervised by Defence Security Corps personnels and by the officers of the unit concerned.